

**Customs, Excise & Service Tax Appellate Tribunal
West Zonal Bench At Ahmedabad**

REGIONAL BENCH- COURT NO. 3

Customs Appeal No. 10377 of 2014-DB

(Arising out of OIA-450/COMMR-A-/JMN/2013 Dated-20.11.2013 passed by
Commissioner of Customs -JAMNAGAR(PREV))

Harsh Shah, Director

Tulsi Logistics Pvt Ltd,
Vadodara,
Vadodara,Gujarat

.....Appellant

VERSUS

C.C.Jamnagar (Prev)

Sharda House...Bedi Bandar Road,
Opp. Panchavati, Jamnagar-Gujarat

.....Respondent

APPEARANCE:

Shri Saurabh Dixit (Advocate), Shri Vikas Mehta (Consultant), Shri Mrugesh
Pandya (Advocate), Shri M.G. Yagnik (Advocate) appeared for the Appellant
Shri Sanjay Kumar, Superintendent (Authorized Representative) for the Respondent

**CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR
HON'BLE MEMBER (TECHNICAL), MR. RAJU**

DATE OF HEARING: 15.04.2024
DATE OF DECISION: 11.07.2024

The appeal is disposed of. For order, see order of date in Customs
Appeal No. 10380 of 2014.

**(RAMESH NAIR)
MEMBER (JUDICIAL)**

**(RAJU)
MEMBER (TECHNICAL)**

Neha